

(b) The incidents are under investigation by the State Police of Jammu and Kashmir.

(c) The Jammu and Kashmir Government have informed us that two persons have been arrested.

GASIFICATION PLANTS

*104. SHRI SURJIT SINGH ATWAL: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Government propose to instal more gasification plants like the one at Dhanbad; and

(b) if so, by when and how far these will help utilise the inferior grade coal, of which large reserves are available in the country?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) There is a proposal to instal a coal gasification pilot plant at the Regional Research Laboratory, Hyderabad.

(b) As early as possible. The pilot plants will give data which may lead to the establishment of large commercial plants for utilisation of low grade coals by gasification.

STEEL PLANT AT VISAKHAPATNAM

*105. SHRI P. K. KUMARAN: Will the Minister of STEEL, MINES AND HEAVY ENGINEERING be pleased to state:

(a) whether Messrs Hindustan Steel Company have since submitted their report about the feasibility of a steel plant at Visakhapatnam;

(b) if so, whether Government have examined the same; and

(c) the decision taken by Government in the matter?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM): (a) to (c) A site location report for a steel plant in the Bailadilla-Visakhapatnam region has

been received recently and is under examination. A decision would be taken after the examination is over.

NUNMATI AND BARAUNI REFINERIES

*106. SHRI JOGENDRA SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the total cost of Nunmati and Barauni Refineries together with their foreign exchange component?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): The total costs of Nunmati and Barauni refineries within battery limits are as follows:—

(Figures in Rupees/Crores)

	Total Cost	Foreign Exchange
Nunmati	13.06	4.90
Barauni	25.77	11.75

The costs of the refineries including facilities outside battery limits like township, water supply, power house etc. are Rs. 40.51 crores for Barauni refinery and Rs. 17.70 crores for Nunmati refinery. The respective foreign exchange element are Rs. 15.54 crores and Rs. 6.07 crores.

BIHAR-U.P. BOUNDARY DISPUTE

*107. SHRI CHANDRA SHEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the progress made in reaching a settlement in the boundary dispute between the States of Bihar and Uttar Pradesh; and

(b) by what time a final settlement of the question is expected?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) Shri C. M. Trivedi, the Arbitrator, has completed his visits to the river-ain tracts in both the States and has had discussions with the Governments of Bihar and Uttar Pradesh at the official level. The revision survey of